Government of India/State Department of -----

GSTR-6A

[See Rule....]

AUTO DRAFTED DETAILS

- 1. GSTIN:
- 2. Name of the Registered person:
- (S.No. 1 and 2 will be auto-populated on logging)
- 3. Period: Month Year....

From Registered Taxable Persons (to be auto-populated from counter party GSTR-1 and GSTR-5) 4. (figures in Rs) POS (only GSTIN Invoice CGST IGST SGST if different of supplier from the location of recipient) No. Date Value Services SAC Taxable Rate Amt Rate Amt Rate Amt value (2) (3) (4) (10) (12) (1) (5) (7) (8) (9) (11) (14) (6) (13) Other than supplies attracting reverse charge A

| Auto populated | | | | | | | | | |
|----------------|-----|---------------|--------------|----------------|-------|-----------|---|--|---|
| | Sha | ll be auto po | pulated from | n counterparty | GSTR1 | and GSTR5 | ` | | I |

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\$ Taxable person will have to enter the amount of credit to be availed for CGST/SGST or IGST as the case may be

Note: If the supply is received in more than one lot, the invoice information should be reported in the return period in which the last lot is received and recorded in the books of accounts.

| Origi Invoi | ce | GSTIN of supplier | | Revised/Original Invoice | | | | I | GST | CGST | | SGST | | POS(only if different from the location of recipient | |
|----------------|-----------------------------------------------|-------------------------|-----|---------------------------------|-------|--------------|-----|-------------------|-------------|-------------|----------|---------|-------|---------------------------------------------------------------|------|
| | | | No. | Date | Value | Servic es | SAC | Taxable value | Rate | Amt | Rate | Amt | Rate | Amt | |
| (1) | (2) | (2) | (4) | (5) | (6) | (7) | (0) | | (10) | (11) | (12) | (12) | (1.4) | (15) | (10) |
| (1) | (2) | (3) | (4) | (\mathbf{J}) | (6) | (/) | (8) | (9) | (10) | (11) | (12) | (13) | (14) | (15) | (16) |
| Other | Other than supplies attracting reverse charge | | | | | | | | | | | | | | |
| | | Auto populate d | | | | | Sha | ll be auto popula | ated from a | ounternarty | GSTR1 an | d GSTR5 | | | |

(figures in Rs)

4A. Amendments to details of inward supplies received in earlier tax periods

\$ Taxable person will have to enter the amount of credit to be availed for CGST/SGST or IGST as the case may be

5. Details of Credit/Debit Notes

| GSTIN of supplier | Type of note (Debit/ Credit) | Debit Note/ credit note | | Original | Invoice | Differential Value (Plus or Minus) | | Differential Tay | (figures in Rs) K |
|-------------------------|-------------------------------------------|-------------------------|------|----------|---------|---------------------------------------------|------|------------------|----------------------|
| | | No. | Date | No. | Date | | IGST | CGST | SGST |

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| | | | | | | | Rate | Amt | Rate | Amt | Rate | Amt |
|-----|-----|-----|---------------|-------------|---------------|------------------|---------|------|------|------|------|------|
| (1) | (2) | (3) | (4) | (5) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| | | | Details shall | be auto pop | ulated from c | ounterparty GSTR | and GST | R 5 | | | | |
| | | | | | | | | | | | | |

5A. Amendment to Details of Credit/Debit Notes of earlier tax periods

| GSTIN of supplier | Type of note (Debit/Credi t | | | Original /Revised Debit Note/ credit note | | Differential Value (Plus or Minus) | Differential Tax | | | | | | |
|-------------------------|-----------------------------------|---------|---------------|-------------------------------------------------|--------------|---------------------------------------------|------------------|-----|------|------|------|------|--|
| | | No. | Date | No. | Date | | IGST | | CGST | | SGST | | |
| | | | | | | | Rate | Amt | Rate | Amt | Rate | Amt | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | |
| | | Shall I | e auto popula | ited from co | interparty G | STR1 and GSTR 5 | | } | | | | | |

This auto drafted form is generated by the GST system.

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